

(c) whether the scheme has been financed wholly by the Union Government; and

(d) if so, the time by which the said assistance is likely to be made available in Madhya Pradesh?

THE MINISTER OF STATE OF THE MINISTRY OF RURAL AREAS AND EMPLOYMENT (SHRI BABAGOUDA PATIL) : (a) to (d) The National Old Age Pension Scheme(NOAPS) being one of the three components of the National Social Assistance Programme (NSAP) provides the benefits @ Rs. 75/- per month to the prescribed destitute persons aged 65 years or above. It is Centrally Sponsored Scheme and provides 100 percent Central assistance to the States/UTs.

In Madhya Pradesh NOAPS is in operation since 15th August, 1995. The allocation/release of funds alongwith expenditure and number of beneficiaries as reported by the Government of Madhya Pradesh since inception of the scheme are given in the following statement:

( Rs. in Lakh )

Year	Alloca- tion	Release	Reported by the Govern- ment of Madhya Pradesh	
			Expendi- ture	No. of bene- ficiaries
1995-96	2736.86	2736.86	563.70	207219
1996-97	4584.57	3606.73	3580.39	515201
1997-98	4584.53	4870.56	4596.37*	670256*

\* Provisional

[English]

#### Maithri Housing Scheme

1269.SHRI T. GOVINDAN : Will the Minister of URBAN AFFAIRS & EMPLOYMENT be pleased to state:

(a) whether HUDCO have a proposal to provide loans for the EWS category of 'Maithri Housing Scheme' for construction of one lakh houses in Kerala; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU DATTATREYA) : (a) and (b) Yes, Sir. HUDCO has sanctioned loans of Rs. 155.61 crores for implementation of 52 schemes under Maithri Housing Scheme being operated by the State Govt. of Kerala since November, 1996. The Scheme envisages providing 1 lakh houses for Economically Weaker Section (EWS) and Low income Group (LIG) The details of the schemes sanctioned by HUDCO are as follows :-

	EWS	LIG	TOTAL
No of Schemes	27	25	52
Loan Sanctioned (Rs.in crores)	80.80	74.81	155.61
Dwelling units	42525	39375	81900

In addition to the sanctioned schemes, HUDCO has received 31. Schemes from the State Govt. seeking loan assistance of Rs. 92.76 crores for construction of 48,825 dwelling units. These are in the pipelines of HUDCO for sanction during 1998-99.

[Translation]

#### New Housing Policy for Delhi

1270.SHRI DATTA MEGHE : Will the Minister of URBAN AFFAIRS & EMPLOYMENT be pleased to state:

(a) whether the Government have decided to formulate a new Housing Policy for Delhi;

(b) if so, the details thereof; and

(c) the times by which it is likely to be implemented?

THE MINISTER OF URBAN AFFAIRS AND EMPLOYMENT (SHRI RAM JETHMALANI) : (a) to (c) A new housing policy is under preparation as envisaged in the National Agenda for Governance which will also be applicable to Delhi as and when finalized. The Agenda has fixed a target of 7 Lakh houses in urban areas in the country every year. The modalities of implementation of the National Agenda including State-wise target for construction of dwelling units would be worked out in consultation with the State Govts./UTs.

[English]

#### Small and Medium Town Development Scheme

1271.SHRI GIRIDHAR GAMANG : Will the Minister of URBAN AFFAIRS & EMPLOYMENT be pleased to state :

(a) the names of the notified Area Committees and Municipalities in Orissa included for all round development under the Small and Medium Town Development Scheme so far alongwith funds provided;

(b) the new Towns proposed and approved recently for inclusion under the IDSMT scheme; and

(c) the names of the Small and Medium Towns in Scheduled Areas of Orissa included and to be included under the Small and Medium Town Development Scheme?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT (SHRI BANDARU